

RAJYA SABHA

Friday, the 8th December, 2023 /17 Agrahayana, 1945 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, I am pleased to extend advance Birthday Greetings to hon. Member of Parliament, Shrimati Mahua Maji. Her birthday is on 10th December. That also happens to be the International Human Rights Day. She has been a Member of this august House since July, 2022 and had headed the Jharkhand Women Commission. A Doctorate in Sociology, Shrimati Maji is also known for her writings that won her national and international repute. She is married to Shri Subodh Kumar Maji and has two sons, Somvit and Shomik. On my own and your behalf, I wish her a long, healthy and happy life.

Now Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

I. Reports and Accounts (2022-23) of BHEL, New Delhi; BPCL, Naini, Allahabad and CMTI, Bengaluru and related papers

II. MoUs between the Government of India and the Bridge and Roof Co. (India) Ltd.

भारी उद्योग मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Fifty-ninth Annual Report and Accounts of the Bharat Heavy Electricals Limited (BHEL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (ii) (a) Fifty-third Annual Report and Accounts of the Bharat Pumps & Compressors Ltd. (BPCL), Naini, Allahabad, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the

Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. For (i) and (ii) See No. L.T. 10104/17/23]

(B) A copy each (in English and Hindi) of the following papers:-

(a) Annual Report and Accounts of the Central Manufacturing Technology Institute (CMTI), Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10105/17/23]

II. A copy each (in English and Hindi) of the following papers:-

(i) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries) and the Bridge and Roof Co. (India) Ltd., for the year 2023-24.

(ii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries) and the Bridge and Roof Co. (India) Ltd., for the year 2024-25.

[Placed in Library. For (i) and (ii) See No. L.T. 10889/17/23]

I. Reports and Accounts (2022-23) of various companies and related papers

II. Reports and Accounts (2022-23) of IRWO, New Delhi; WLPL, Gurgaon and MELPL, New Delhi and related papers

रेल मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Annual Report and Accounts of the Rites Limited (RITES), Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Performance Review of the above Company, for the year 2022-23.

[Placed in Library. See No. L.T. 10119/17/23]

(ii) (a) Twenty-fourth Annual Report and Accounts of the Indian Railway Catering and Tourism Company Limited (IRCTC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the